

ITEM NO.1714

COURT NO.3

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Special Leave to Appeal (Crl.) No(s). 975/2024

BHIKARI PASI

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

IA No. 99029/2024 - INTERVENTION/IMPLEADMENT

Date : 16-05-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANDEEP MEHTA
[IN CHAMBER]

For Petitioner(s) Mr. Sadashiv, AOR

For Respondent(s) Mr. Namit Saxena, AOR

Mr. Sanjeev Malhotra, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No. 99029/2024 Application for being impleaded as
respondent no.2, is allowed.

Learned counsel to file amended Cause Title.

Office to proceed accordingly.

(JATINDER KAUR)
P.S. to REGISTRAR

(AMITA PANDEY)
COURT MASTER (NSH)